

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 166 of 2012**

**Dated : 7<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Delhi Transco Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Anand K. Ganeshan**

**Counsel for the Respondent(s) : Mr. Meet Malhotra, Sr. Adv.  
Mr. Ravi S.S. Chauhan  
Mr. Prateek Dahiya  
Ms. Pallak Singh**

**ORDER**

Heard Ms. Swapna Seshadri, learned counsel for the appellant. She is directed to file written submissions on or before 12<sup>th</sup> August, 2013 after serving copy thereof on the other side.

Post the matter for further hearing on **12<sup>th</sup> August, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt**